

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.321
970/252/ND/2018

IN THE MATTER OF:

Pr. Commissioner of IT-6

.....APPLICANT/PETITIONER

Vs.

M/s. Neelam Telecommunication Pvt.Ltd. & Anr.

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.11.2022.**


(Madhu Narula)
Court Officer (Court III)